

1	2	3	4	5
		24	Palamau	
		25	Latehar	
5	Madhya Pradesh	26	Balaghat	
6	Maharashtra	27	Gondia	
		28	Gadchiroli	
7	Orissa	29	Deogarh	
		30	Gajapati	
		31	Sambalpur	
		32	Rayagada	
		33	Malkangiri	
8	Uttar Pradesh	34	Sonebhadra	
9.	West Bengal	35	West Medinipur	

Environmental clearance for infrastructure projects

501. SHRI JAI PRAKASH NARAYAN SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether Planning Commission has received an advisory from the Prime Minister's Office to evolve a mechanism for swift environmental clearances for infrastructure projects;
- (b) if so, the details thereof;
- (c) whether Planning Commission has sought comments from Ministry of Environment on the proposal; and
- (d) if so, the details in this regard and by when report on new process of early clearance will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) to (d) In pursuance of recommendations of the 54th Meeting of the National Development Council (NDC) in December, 2007, an Expert Group was constituted in the Department of Economic Affairs (DEA) to examine the system of statutory clearances including forests/environment clearances for industrial and infrastructure projects and suggest concrete ways of speeding these up. Based on the recommendations of the said Expert Group, the Government decided in December,

2008 to set up a High Powered Committee (HPC) under the Chairmanship of Secretary, Planning Commission to look into the detailed recommendations of the Report of the Expert Group in respect of various legislations under the ambit of Ministry of Environment and Forests (MOEF). Subsequently, as per minutes enclosed with D.O. No. 212/9/1/2008-CA.IV dated 6th February, 2009, the MOEF in consultation with Planning Commission reconstituted the HPC to include the following:

1. Special Chief Secretary (Environment, Forest and Science & Technology), Govt. of Andhra Pradesh
2. Principal Secretary (Environment), Govt. of West Bengal
3. Principal Chief Conservator of Forests, Orissa

The Report of the HPC has been finalized on 1st July, 2010 and the Ministry of Environment and Forest is sized of the matter.

Toll ways for rural roads

502. SHRI SYED AZEEZ PASHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Planning Commission has devised a formula to create toll ways for rural roads all over the country;

(b) if so, the details of this plan;

(c) whether it is a fact that only heavy vehicles will be charged tolls;

(d) to what extent such tolls will create delays and hurdles in rural areas; and

(e) the revenue expected from such ideas?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) There is no proposal for 'Toll Ways for Rural Roads' under consideration in the Planning Commission.

(b) to (e) Do not arise.

UID cards project

503. SHRI SYED AZEEZ PASHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has embarked on a huge project to extend ID cards to people in the country;

(b) whether the UIDAI has signed agreements with various bodies like the State Bank of India and others to get access to their data banks;